

HIGH COURT OF JUDICATURE AT ALLAHABAD
(LUCKNOW)

PUBLIC INTEREST LITIGATION (PIL) No. - 728 of 2022

Kuldeep Tiwari and anotherPetitioners
Through :- Ms. Ranjana Agnihotri and Ms. Sudha Sharma,
Advocates

v/s

Union of India and othersRespondents
Through :- Mr. Ashwani Kumar Singh, Advocate for respondent
No.1

**CORAM : HON'BLE RAJESH BINDAL, CHIEF JUSTICE
HON'BLE BRIJ RAJ SINGH, JUDGE**

ORDER

1. It has been pointed out that certificate for exhibiting the film "Adipurush" is to be issued by respondent No.3.
2. Let notice be served on respondent no.3 for February 21, 2023.

(Brij Raj Singh)
Judge

(Rajesh Bindal)
Chief Justice

Lucknow
10.01.2023
Rajneesh JR-PS)